



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार /Government of India



No. IR-3/(6)/2021-ADMIN

6th December, 2021

OFFICE ORDER

A Standing Joint Committee with major regulators consisting of Telecom Regulatory Authority of India (TRAI), Reserve Bank of India (RBI), Securities & Exchanges Board of India (SEBI) and Ministry of Consumer Affairs (MoCA) comprising of the following members has been constituted to study future regulatory implications in the digital world and to collaboratively work on future regulations.

Securities and Exchanges Board of India (SEBI)	Reserve Bank of India (RBI)
Sh. Sharad K. Sharma Chief General Manager P.No. 022-26449443 E-mail – sharads@sebi.gov.in	Sh. Vivek Srivastava General Manager Department of Regulation P.No. 022-22633733 E-mail – viveksrivastava@rbi.org.in
Sh. Pawandeeep Assistant General Manager P.No. 022-26449221 E-mail – pawandeeep@sebi.gov.in	Sh. Amitabh Khandelwal General Manager Department of Payment & Settlement System P.No. 022-22610472 E-mail – akhandelwal@rbi.org.in
Telecom Regulatory Authority of India (TRAI)	Ministry of Consumer Affairs (MoCA)
Sh. Sanjeev Banzal Advisor (Consumer Affairs) Ph. No. 011-23664258 E-Mail – advisorit@trai.gov.in	Mr. Anupam Mishra Joint Secretary (CA) Department of Consumer Affairs E-mail - js-ca@gov.in
Sh. Asit Kadayan Advisor (Quality of Service) Ph.No. 011-23230404 E-mail – advqos@trai.gov.in	

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Ms. Vandana Sethi, Advisor (Admin. & International Relations), TRAI, E-mail: advadm@traigov.in, will be the Member - Coordinator of the Joint Committee.

This issues with the approval of the Competent Authority.

Vibha
6/12/2021
(Vibha Tomar)
Joint Advisor
International Relations, TRAI

All members of the Joint Committee

For information please:

OSD to Chairman, TRAI
Additional Secretary, M/o Consumer Affairs
Sr. PPS to Secretary, TRAI
Principal Advisor (CA, QoS & IT)
Chief General Manager & EA to Chairman
Manager-RBI